

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1343
ANSWERED ON:13.08.2013
SCP FOR SCS STS
Sivasami Shri C.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether a number of organizations have demanded for legislative measures to prevent the diversion, non-release, non implementation and lapsing of the Special Component Plans (SCP) for Scheduled Castes;
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI MANIKRAO HODLYA GAVIT)

- (a) : Yes, Sir.
- (b) : It has been, inter-alia, demanded that a legislation on Scheduled Castes Sub Plan be enacted.
- (c) : Final decision in this regard has not been taken by the Government.